

Government of India/State
Department of -----

GSTR-2A

AUTO DRAFTED DETAILS

1. GSTIN.....

2. Name of Taxable Person.....

(S. No. 1 and 2 will be auto-populated on logging)

3. Period : Month..... Year

Part A

4. Inward supplies received from Registered Taxable Persons

(figures in Rs)

GSTIN of supplier	Invoice						IGST		CGST		SGST		POS (only if different from the location of recipient)
	No.	Date	Value	Goods/ Services	HSN/ SAC	Taxable Value	Rate	Amt	Rate	Amt	Rate	Amt	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)

Auto populated													
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Shall be auto populated from counterparty GSTR1 and GSTR5

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4A. Amendments to details of inward supplies received in earlier tax periods

Original Invoice			Revised Details							IGST		CGST		SGST		POS (only if different from the location of recipient)	
GSTIN of supplier	No.	Date	GSTIN of supplier	No.	Date	Value	Goods / Services	HSN/ SAC	Taxable value	Rate	Amt	Rate	Amt	Rate	Amt		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	
						shall be auto populated from counterparty GSTR1 and GSTR5											

5. Details of Credit/Debit Notes

(figures in Rs)

GSTIN of supplier	Type of note (Debit/Credit)	Debit Note/ credit note		Original Invoice		Differential Value (Plus or Minus)	Differential Tax					
		No.	Date	No.	Date		IGST		CGST		SGST	
							Rate	Amt	Rate	Amt	Rate	Amt
(1)	(2)	(3)	(4)	(5)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
Details shall be auto populated from counterparty GSTR1 and GSTR 5												

5A. Amendment to Details of Credit/Debit Notes of earlier tax periods

GSTIN of supplier	Type of note (Debit/Credit)	Original Debit Note/ credit note		Original /Revised Debit Note/ credit note		Differential Value (Plus or Minus)	Differential Tax					
		No.	Date	No.	Date		IGST		CGST		SGST	
							Rate	Amt	Rate	Amt	Rate	Amt
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)
Shall be auto populated from counterparty GSTR1 and GSTR 5												

Part B

6. ISD credit received

(figures in Rs)

GSTIN_ISD	Invoice/Document details		SAC	ISD Credit		
	No	Date		IGST	CGST	SGST
(1)	(2)	(3)		(4)	(5)	(6)

Part C

7(1) TDS Credit received

(figures in Rs)

GSTIN of deductor	Invoice/Document			Date of Payment made to the deductee	Value on which TDS has been deducted	TDS_IGST		TDS_CGST		TDS_SGST	
	No	Date	Value			Rate	Amt	Rate	Amt	Rate	Amt
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)

Shall be auto populated from counterparty TDS return

Part D

7(2) TCS Credit received

(figures in Rs)

GSTIN of E-commerce portal	Merchant ID allocated by e-commerce portal	Gross Value of Supplies	Taxable Value on which TCS has been deducted	TCS_IGST		TCS_CGST		TCS_SGST	
				Rate	Amt	Rate	Amt	Rate	Amt
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
			shall be auto populated from counterparty TCS return						

This auto drafted form is generated by the GST system.